

ITEM NO.1701

COURT NO.7

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 4994/2016

PRABHAKANT SHUKLA

Appellant(s)

VERSUS

RELIANCE COMMUNICATIONS LTD AND ORS.

Respondent(s)

IA No. 155559/2022 - APPLICATION FOR PERMISSION)

Date : 13-01-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH
[IN CHAMBER]

For Appellant(s)

Petitioner-in-person

For Respondent(s)

Ms. Neha Agarwal, Adv.
Mr. E. C. Agrawala, AOR

Mr. Pai Amit, AOR
Mr. Aditya Nayyar, Adv.
Ms. Swati Mittal, Adv.
Ms. Sonali Suryawanshi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA No. 155559/2022

Application for change of name and address of Respondent No. 3 is allowed. The petitioner, who is in-person, to supply the copy of the same to the counsel for the respondent.

(HARSHITA UPPAL)
SENIOR PERSONAL ASSISTANT

(MALEKAR NAGARAJ)
BRANCH OFFICER